## **RAJYA SABHA**

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Monday, the 1th July, 1980]the 1« Asadha, 1902 (Saka)

The House met at eleven of the

clock, Mr. Chairman in the Chair. Members Sworn

- 1. Shri Ramchandra Bharadwaj (Bihar)
- 2. Shrimati Manorama Pandey (Bihar)
  - 3. Shri Rambhagat Paswan (Bihar)
  - 4. Shri Indradeep Sinha (Bihar)
  - 5. Shri Sitaram Kesri (Bihar)
- 6. Shri Praveen Kumar Prajapat-i (Madhya Pradesh)
- 7. Shri Rajendra Singh Ishwar Singh (Madhya Pradesh)
- 8. Shri Jagannath Sitaram Akarto (Maharashtra)
- 9'. Shrimati Nazama Akbarali Hep-tula (Ma'harashtra)
- 10. Shri Shanti Girdharlal Patel (Maharashtra)
- 11. Shri Shyam Sundar Mohapatra < Orissa)
- 12. Shri Harvendar Singh Hanspal (Punjab)
- 13. Shri Jagdev Singh Tarwandi (Punjab)
  - 14. Shri Duleshwar (Rajasthan)
  - 15 Shri Ram Niwas Mirdha (Rajasthan)
  - 16. Shri L. Ganesan (Tamil Nadu)
- 17. Syed Ahmed Hashmi (Utt#r Pradesh)
- 18. Shri M. R. Shervani (Uttar Pradesh).
  - 19. Shri Dharmavir (Uttar Pradesh)
- 20. Shri Khurshed Alam Khan (Uttar Pradesh)

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- 21. Chaudhary Ram Sewak (Uttar Pradesh)
  - 22. Shri Sudhakar pandey (Uttar Pradesh)
  - 23. Dr. Rudra Pratap Singh (Uttar Pradesh)
  - 24. Shri Asad Madni (Uttar Prade\*)
  - 25. Shri P. N. Sukul (Uttar Pradesh)
- 26. Shri Joseph Leon Alban D'Souza (Maharashtra)

SHRI YOGENDRA SHARMA (Bihar): Sir, I am on a point of order.

MR. CHAIRMAN: We have done nothing to have a point of order.

SHRI YOGENDRA SHARMA: Please hear me. It is very correct and very good that in our House, Members desiring to take oath in Urdu are allowed to do so. But in some legislatures—1 have no intention to interfere in the working of the State Legislatures, but it is a violation of the Constitution—Members are not allowed to take their oath, in U.P. Legislature, in Urdu. It is a violation of the Constitution.

SHRI BHUPESH GUPTA (West Bengal): Sir, I have something to add in this connection. Thank you, Sir. and I thank the House also. This is what it should be. One Member of a House, Dr. Z. A. Ahmad once in the U.P. Council was not allowed to take his oath initially in Urdu. We have got similar reports now. This is impermissible. I think I was given an assurance that such a thing would never happen. I was in touch with the Government here and the Government there also but it does appear that like many other assurances given, they are violated as easily as they are given. I, therefore, request you, Sir, to make enquiries into this matter and see that Urdu language is given its due respect and place ^ our

iw. cerium remarks

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श्री रामेश्वर सिंह (उत्तर प्रदेश) : मेरा एक प्वाइंट ग्राफ ग्राइंट है । ग्रभी चार रोज पहले हाऊस में गृह मंत्री श्री जेल सिंह े ने यह बयान दिया था कि (Interruptions)

MR. CHAIRMAN: I am afraid, there are other matters. Please sit down. As regards the two points of order which have been made...

श्री रामेश्वर सिंह: ग्राप मेरी बात सून लीजिए। मेरा प्वाइंट ग्राफ ग्राडेंर है। हम जो बात कहना चाहते हैं वह एक वहत गंभीर मामला है ग्रीर इस तरह से सदन मे जबरदस्ती चलाना चाहेंगे तो सदन की कायंबाही आज मैं नहीं चलने द्ंगाग्रौर इस के लिये जो कुछ भी करना चा होंगे आप ताकत के बल पर वह आप करें, हम ग्राप से बाहर रास्ते पर भी निपट लेंगे। श्रीमन, (Interruptions) सभापति महोदय, 并... (Interruptions)

MR. CHAIRMAN; Please sit down. We have got other matters to go through.

श्री रामेश्वर सिंह: श्रापकी श्राजा से मैं सदन की कार्यवाही नहीं चलने द्ंगा । (Interruptions) श्री जैल सिंह जी ने (Interruptions) ग्राप मेरी बात सुन लीजिए। (Interruptions)

श्री सभापति : बैठ जाइए । बैठ जाइए ।

श्रो रामेश्वर सिंह: श्रापको मेरी बात सुननी होगी (Interruptions)

MR CHAIRMAN: Please sit down: pdease sit down.

भी रामेश्वर सिंह : कृपया मेरी बात चाप सन लीजिए। (Interruptions)

MR. CHAIRMAN: Will you please sit down? I am standing; therefore, you must sit down. I am asking yo» to sit down. Will you sit down? I am giving you a last warning. Will you sit down?

made in the House

## भी रानेश्वर सिंह: ग्राप सुन लीजिए नहीं तो हम कार्यवाही नहीं चलने देंगे।

MR. CHAIRMAN: Please calm yourself. Order, Order. This way, it will not do. If you threaten me that you will not allow proceedings of the House to go on, I shall threaten you that you shall not be here to disturb me.

## **भी योगेन्द्र शर्मा**: सर, मेरे प्वाइंट श्राफ क्रार्डरका क्या हुआ ?

MR. CHAIRMAN: I have noted it. There is no reply from me. I have noted,

## RE. CERTAIN REMARKS MADE IN THE HOUSE

SHRI KHUSHWANT SINGH (Nominated): Mr. Chairman, Sir, I was very much hoping to open my account in this august assembly with the usual maiden speech of good cheer. I regret the tone of bitterness that I will use today, i would like to assure you, Sir, when I say it, I speak with pain and anguish, not witti anger and recrimination. This matter concerns all of us and the honour of this House.

ft is a well-laid rule that no one Member of this House has a right to be offensive and insulting about another. If there is any doubt in any one's mind, I quote rule 238:

"A member while speaking shall not...